

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. (IB)-232(ND)/2017
C. A. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017**

NAME OF THE COMPANY: M/s. SRK Paper Traders V/s. Indo Laminates Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/s 9 of Insolvency and Bankruptcy Code, 2016

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
--------------	-------------	--------------------	-----------------------	------------------

Order

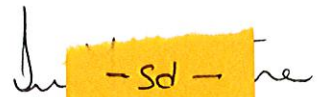
Affidavit of service is being filed. Let the tracking report be filed. It also appears that the notice by registered post has not been sent to the registered office of the Corporate Debtor. As the main counsel in this case is unable to be present in court, a request for adjournment is being made.

Adjourned to 8th August 2017.


-Sd -

[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)


-Sd -

[INA MALHOTRA]
MEMBER [J]